

GOVERNMENT OF JAMMU AND KASHMIR  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**Subject:** Allocation of Departments amongst Law Officers.

**Government Order No. 3375 -JK(LD) of 2025.**

**Dated. 24 - 03- 2025.**

In supersession of all the previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	<ol style="list-style-type: none"><li>1. Home Department.</li><li>2. Tourism Department including Tourism Development Corporation</li><li>3. Anti Corruption Bureau</li><li>4. J&amp;K Crime Branch</li><li>5. All Unlawful Activities (Prevention), Act Appeals</li><li>6. Forest Department</li><li>7. SKIMS</li><li>8. Custodian Department</li><li>9. Jammu and Kashmir Resident Commissioner, New Delhi.</li><li>10. Finance Department.</li><li>11. Planning Development and Monitoring Department</li><li>12. Revenue Department District Srinagar, Pulwama and Ganderbal</li><li>13. All Public Interest Litigation (PIL) matters. All other specially assigned class of cases. Any other department which is not allocated to any other Law Officer.</li></ol>
2.	Abdul Rashid Malik Senior Additional Advocate General	<ol style="list-style-type: none"><li>1. Industries and Commerce Department</li><li>2. Rural Development Department</li><li>3. Jammu and Kashmir Services Selection Board</li><li>4. Revenue Department, District Bandipora</li></ol>

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		<ol style="list-style-type: none"><li>5. Estates Department</li><li>6. Agriculture Production and Farmers Welfare Department</li><li>7. JKBOPEE</li><li>8. SIDCO/SICOP</li><li>9. J&amp;K Economic Reconstruction Agency.</li><li>10. Fixation and Regulation of Fee of Private Schools</li></ol>
3.	Alla-Ud-Din Ganai, Additional Advocate General	<ol style="list-style-type: none"><li>1. Labour &amp; Employment Department</li><li>2. Floriculture Department including Gardens and Parks</li><li>3. J&amp;K Building &amp; Other Construction Board.</li><li>4. Revenue Department (Kulgam and Shopian district).</li><li>5. School Education Department District Kupwara, Pulwama.</li><li>6. Jammu and Kashmir Ladakh Financial corporation</li></ol>
4.	Bikramdeep Singh, Deputy Advocate General	<ol style="list-style-type: none"><li>1. Srinagar Municipal Corporation (SMC)</li><li>2. Department of Science &amp; Technology</li><li>3. J&amp;K Housing Board</li><li>4. Srinagar Smart City Ltd.</li></ol>
5.	Hakeem Amaan Ali Deputy Advocate General	<ol style="list-style-type: none"><li>1. Food, Civil Supplies and Consumer Affairs Department.</li><li>2. General Administration Department</li><li>3. School Education Department District Kulgam, Ganderbal, Srinagar</li><li>4. Drugs and Food Control Organization</li><li>5. Revenue Department District Baramulla</li></ol>
6.	Mohammad Rais ud Din Ganaie. Deputy Advocate General	<ol style="list-style-type: none"><li>1. Health &amp; Medical Education Department</li><li>2. School Education Department District Shopian and Anantnag</li><li>3. Revenue Department District Kupwara.</li></ol>
7.	Mubashir Majid Malik Deputy Advocate General	<ol style="list-style-type: none"><li>1. Social Welfare Department</li><li>2. Architect Organization</li><li>3. Chief Town Planner</li><li>4. Information Department</li><li>5. ARI and Trainings Department</li><li>6. Government Press</li><li>7. School Education Department District Budgam, Baramulla</li></ol>
8.	Illyas Nazir Laway Government Advocate	<ol style="list-style-type: none"><li>1. PWD(R&amp;B)</li><li>2. Housing &amp; Urban Development Department including Urban Local Bodies.</li><li>3. Srinagar Development Authority (SDA)</li><li>4. Higher Education Department</li><li>5. J&amp;K Lake Conservation and Managing Authority</li><li>6. Revenue Department District Budgam</li></ol>

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		7. Department of Culture
9.	Faheem Nisar Shah, Government Advocate	1. Department of Law, Justice and Parliamentary Affairs 2. Power Development Department. 3. Jammu and Kashmir Power Development Coorporation. 4. Horticulture Department 5. Animal, Sheep Husbandry and Fisheries Department 6. Cooperative Department, 7. Revenue Department District Anantnag 8. Youth Services and Sports
10.	Jehangir Ahmad Dar Government Advocate	1. Jal Shakti Department. 2. Jammu and Kashmir Project Construction Corporation 3. Election Department 4. Disaster Management Relief Rehabilitationa and Reconstruction Department 5. Chief Town Planner 6. Information Department 7. Sericulture Department
11.	Numan Idrees Malik Government Advocate	1. J&K Academy of Art, culture and Languages 2. IMPA 3. Haj and Auqaf. 4. Architect Organization.
12.	Furqan Yaqub Sofi Government Advocate	1. Geology & Mining Department 2. Information Technology Department 3. School Education Department District Bandipora 4. Transport Department 5. Jammu & Kashmir Cable Car corporatiion
13.	Zahid Qais Noor Government Advocate	1. Tribal Affairs Department 2. Khadi & village Board 3. J&K Road Transport Corporation 4. J&K Agro Industies Department 5. J&K Sports Council
14.	Tajamul Hassan Chaudhary, Government Advocate	1. Civil Aviation Department 2. Hospitality and Protocol Department 3. Islamic University of Science and Technology Awantipora

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 24-03-2025.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Financial Commissioners(Additional Chief Secretaries).
3. All Principal Secretaries to Government.
4. Director General of Police, J&K.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K.
9. Divisional Commissioner Kashmir.
10. Registrar General, High Court of Jammu and Kashmir and Ladakh,.
11. Registrar, Islamic University of Science and Technology, Awantipora.
12. All concerned Law Officers.
13. Director Information, J&K, Srinagar.
14. Director Archives, Archaeology and Museums, J&K, Srinagar.
15. Director Litigation Kashmir.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
20. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
21. Government Order File.
22. Concerned File.

  
**(Ashish Gupta)**  
**Special Secretary to Government**